

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:404

ANSWERED ON:07.09.2012

POWER TO ADJACENT AREAS FROM POWER PROJECTS

Chowdhury Shri Adhir Ranjan;Kumar Shri Vishwa Mohan

Will the Minister of POWER be pleased to state:

(a) whether the residents/villages in the vicinity of power projects of power PSUs commissioned/under commissioning are given power on preferential basis;

(b) if so, the salient features of Government policies/guidelines in this regard;

(c) whether the Government is considering to give preferential power to the residents of Murshidabad, West Bengal which is in the vicinity of NTPC superthermal power project; and

(d) if so, the details thereof?

Answer

THE MINISTER OF POWER(DR. M. VEERAPPA MOILY)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 404 TO BE ANSWERED IN THE LOK SABHA ON 07.09.2012 REGARDING POWER TO ADJACENT AREAS FROM POWER PROJECTS.

(a) : Government of India in April, 2010 launched a Scheme for provision of Supply of Electricity in 5 km Area around the Central Power Plants. The Scheme covers all existing and upcoming power plants of Central Power Sector Undertakings (CPSUs). Under the scheme, all revenue villages and habitations, irrespective of their population, within 5 KM radius from the power house of CPSUs are eligible for electrification. As per the scheme, CPSU's role is to supplement the existing infrastructure of the DISCOM to the extent required to operationalize the scheme and release free single lamp electricity connection with LED Bulb to Below Poverty Line(BPL) households. Power supply will be provided by the respective State Government/DISCOM. The assessed amount of power will be made available/ allocated to the state utility from the Central Government unallocated quota over and above the allocated quota from the plant to feed the power to the electrified villages under the scheme.

(b) : The salient features of the scheme is at Annex.

(c) & (d) : The Tripartite Agreement required for implementation of the scheme for provision of supply of electricity in 5 km area around the NTPC super thermal power plant at Farakka in Murshidabad district of West Bengal has not been signed by the Government of West Bengal with NTPC.